

(ग) सरकार द्वारा शहरी क्षेत्रों में लोगों के बड़ी संख्या में प्रवास को रोकने के लिए क्या कदम उठाए गए हैं; और

(घ) यदि हाँ, तो इस संबंध में ब्यौरा क्या है;

शहरी विकास मंत्रालय में राज्य मंत्री (श्री क. थुंगन) : (क) जी, हाँ।

(ख) शहरी क्षेत्रों में जनसंख्या वृद्धि का कारण स्वाभाविक वृद्धि, ग्रामीण क्षेत्रों से प्रवासन और शहरी क्षेत्रों के दायरे में बढ़ोतरी है।

(ग) और (घ) आठवीं योजना में, शहरों विशेषतया बड़े शहरों में आवास से निपटने और शहरों को और अधिक भीड़-भाड़ से बचाने के लिए एक द्विआयामी रणनीति पर विचार किया गया है। प्रथमतः अधिक रोजगार के अवसर जुटाने के कार्यक्रमों और ग्रामीण क्षेत्रों में ग्रामीण सघन विकास कार्यक्रम, अवाहर रोजगार योजना, ग्रामीण क्षेत्रों में महिला और बाल विकास तथा ग्रामीण सुगम जल आपूर्ति कार्यक्रम जैसी स्कीमों को कार्यान्वित करके अधिक सुविधाएँ सृजित करना है। ये स्कीमों ग्रामीण विकास मंत्रालय द्वारा कार्यान्वित की जाती हैं। द्वितीयतः, अधिक रोजगार के अवसर जुटाने के लिए छोटे और मझौले कस्बों के विकास पर अधिक बल देना तथा ग्रामीण क्षेत्रों से शहरों में आवासन को रोकना है।

Annual Audited Accounts of the Housing and Urban Development Corporation

5166. SHRI P. UPENDRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the annual Audited accounts of the Housing and Urban Development Corporation have not yet been placed in the Parliament; and

(b) if so, what are the reasons for the violation of guidelines of the Bureau of Public Enterprises in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) Yes, Sir.

(b) The audited accounts could not be laid before Parliament due to non-finalisation of the same with concurrence of Government audit. However, Rajya Sabha Committee on Papers to be laid on the Table has given extension of time for laying the report upto the end of second phase of current session.

Project sanctioned by HUDCO

5167. SYED SIBTEY RAZI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether HUDCO had sanctioned some projects during 1993-94;

(b) if so, the names of such projects and amount allotted to each project State-wise;

(c) whether HUDCO has any programme to construct dwelling units during 1994-95 to reduce the housing shortage in the country; and

(d) if so, the number of such units proposed to be constructed State-wise and if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) and (b) Yes, Sir. During 1993-94, HUDCO has sanctioned a total number of 971 housing and urban infrastructure projects, for a total loan amount of Rs. 1368.45 crores. State-wise breakup of these projects and loans sanctioned are given in the enclosed Statement (See below).

(c) and (d) HUDCO, as a premier technofinancing institution, provides financial assistance for housing/urban development projects undertaken by housing agencies. It does not undertake construction of houses. During 1994-95, HUDCO envisages to sanction loan to the extent of Rs. 1310 crore. The actual number of dwelling units to be sanctioned for each of state will, however, depend upon the number and nature of financially viable and technically sound projects received during the course of the year from the concerned agencies of each State/UT.

Statewise details of projects sanctioned during 1993-94

(Rs. in lakhs)

S. No.	State/UT's Name	No. of Scheme	Project Cost	Loan Amount
1	2	3	4	5
1.	Andhra Pradesh	135	15225.37	9401.68
2.	Arunachal Pradesh	1	271.93	181.70
3.	Assam	19	3418.40	1622.07
4.	Bihar	39	8044.58	4595.71
5.	Goa	1	65.74	45.00
6.	Gujarat	52	15765.10	7852.03
7.	Himachal Pradesh	6	1600.93	958.43
8.	Haryana	19	4330.47	2857.47
9.	Jammu & Kashmir	11	1773.97	1123.99
10.	Kerala	53	18273.49	11362.40
11.	Karnataka	72	9188.09	6614.41
12.	Meghalaya	1	597.71	509.35
13.	Maharashtra	54	34699.68	19389.72
14.	Manipur	3	1016.67	572.00
15.	Madhya Pradesh	55	7706.94	5600.02
16.	Mizoram	5	933.67	639.16
17.	Nagaland	1	777.56	579.00
18.	Orissa	30	11494.96	7437.14
19.	Punjab	64	15261.77	10002.36
20.	Rajasthan	84	14058.18	8865.23
21.	Sikkim	3	1144.57	744.50
22.	Tamil Nadu	173	24222.53	16651.66
23.	Tripura	3	326.22	178.59
24.	Uttar Pradesh	64	21309.40	12813.19
25.	West Bengal	17	9610.23	4542.99
26.	Andaman Nicobar	1	20.75	15.75
27.	Chandigarh	4	742.09	478.72
28.	Delhi	1	1512.00	1210.00
TOTAL		971	223393.00	136845.07
			say Rs.	say Rs.
			2233.93	1368.45
			crores	crores